

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 11

IA(IBC)(DIS.)/ 13/2024 (NEW IA) IN C.P. (IB)/2947(MB)2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **BANK OF INDIA VS VACC-SYN BIOTECH
PRIVATE LIMITED**

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Prajakta Menezes, Adv. Geeta T. for the Applicant present. Adv Geeta Toraskar for Liquidator present through VC.

IA(IBC)(DIS.)/ 13/2024

The Counsel for the Applicant is directed to place on record bank accounts closure certificate along with the check list. List this matter on Board on **09.05.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**